congratulations. They have remained cool, collected a id peaceful, despite the difficult circums ances prevailing there; the conditions t icre were not allowed to infect the other people and the areas all round remained peaceful. The State Government al o deserves congratulations for handli lg the situation in an effective and proper manner. Both these things must be clearly noted.

श्री राजनारायण : शुक्रवार को वहां मुसलमानों की नमाज खूब अच्छी तरह से हुई।

SHRI S. N. MISHRA : जी, अच्छी तरह

\*T gf I Incidentally, I would also like to make a suggestion in this connection. You know that there is a system of collective fine. "Could there be a system of collective appreciation of the people of even of individual appreciation? Could not the Government of India think of instituting a system, if not themselves, either through the State Government or through National Integration Council, of collective appreciation or of individual appreciation in these circumstances? This is my humble suggestion this would go a long way in creating a cordial atmosphere, which we want to prevail in this country.

MR. CHAIRMAN: Papers to be laid on the Table.

1 P.M.

श्री राजनारायण: श्रीमन्, देखिये सारी घटना के ऊपर मिल जी ने जो बात कहीं है, उसकी विवेचना नहीं हो पायी। मंगलवार को इतनी वड़ी घटना वहां हुई और शुक्रवार को हजारों की तादाद में उसी ईदगाह की मंच पर मुसलमानों ने जाकर नमाज अदा की। उसके लिये वहां के आदिमयों और डिमान्सट्रेशन को दवाने में जो राज्य सरकार ने सख्ती की उसका धन्यावाद होना चाहिये।

श्ची विद्या चरण शुक्ल: अध्यक्ष महोदय, माननीय सदस्य ने कोई प्रश्न तो पूछा नहीं है एक सुझाव दिया . . .

श्री क्यामनन्दन मिश्री: नहीं नहीं, मैंने अपनी बताया, एक सजेशन . . . श्री विद्या चरण श्रृपल : आपने कुछ सुझाव दिया है। आपने जो आख़री बात कही हैं, वह सुझाव है आपका।

SHRI S. N. MISHRA: Could you not do that?

SHRI VIDYA CHARAN SHUKLA: You ask whether this could not be done. The suggestion has come and we shall look into this.

## PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE FORWARD CONTRACTS (REGULATION) ACT, 1952

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (DR. S. CHANDRA-SEKHAR): Sir, on behalf of Shri K. V. Raghunatha Reddy, I beg to lay on the Table a copy of the Ministry of Industrial Development, Internal Trade and Company Affairs (Department of Internal Trade) Notification S.O. No. 4665, dated the 12th November. 1969 (in English and Hindi), issued under the Forward Contracts (Regulation) Act, 1952. [Placed in Library. See No. LT-2299/69].

# SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF UNION TERRITORY OF MANIPUR FOR THE YEAR 1969-70

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Government of the Union Territory of Manipur for the year 1969-70.

## SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) FOR THE YEAR 1969-70

SHRI R. K. KHADILKAR : Sir, I also beg to lay on the Table a statement showing the Supplementary

Demands for Grants for Expenditure of the Central Government (excluding Railways) for the year 1969-70.

#### MESSAGE FROM THE LOK SABHA

THE CENTRAL SILK BOARD (AMENDMENT) BILL, 1969.

SECRETARY: Sir, I have to report to the House the following Message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Central Silk Board (Amendment) Bill, 1969, as passed by Lok Sabha at its sitting held on the 4th December, 1969

Sir, I lay the Bill on the Table.

# REFERENCE TO ALLEGED USE OF OFFICIAL INFLUENCE FOR MAKING SOME BIHAR M.L.As. CHANGE THEIR ALLEGIANCE

SHRI S. N. MISHRA (Bihar): Sir, with your permission, I would like to refer to a telegram which I have received from some persons in Bihar. One of them happened to be a Minister of the State Government, and another was a Parliamentary Secretary and also a treasurer of a university. Here is the telegram for your consideration. Since the Council of State has a rightful duty in this matter concerning a State Government or the State Assembly, we' have to look into it carefully. It is a very relevant thing for our consideration in the given situation. Here is the telegram:

IN MISHRA SIDHESHWAR PRASAD AND JAHANARA JAT-PAL SINGH CENTRAL MINISTERS CAME TO PATNA TO ENLIST AND TO PERSUADE CONGRESS MLAS CHANGE ALLEGIANCE FROM SARDAR HARIHAR SINGH TO SHRIMATI INDIRA GANDHIS GROUP AT THREAT OF. ..

This is important ...

DISSOLUTION OF ASSEMBLY STOP USED PRESSURE INTIMIDATION AND ALLUREMENT STOP MISHRA STATED

## THAT GOVERNMENT POSSIBLE ONLY IF CONGRESS MLAS SUPPORT INDIRAJI STOP AS STATED THEY WERE ACTING ON INDIRAIIS DIRECTION

This is the telegram. This causes us great concern. If the Central Ministers try to bring influence on the M.L.As. and so on, it would creat a situation in which it may well be difficult for us to function in many of the States. You know that we are already unhappy that prope<sub>r</sub> conditions are not being created for the formation of a Government in Bihar. There seems to be a certain amount of discrimination so far as Bihar is concerned. The same consideration which was shown to some other States is not being shown to Bihar in the matte<sub>r</sub> of formation of government there. So this is a thing we must reckon with. You perhaps tonow that from other States also we are now receiving complaints that even higher persons in the Government are trying to influence things in such a way that some of the Governments might be toppled.

SHRI LOKANATH MISRA (Orissa): Sir, this is a very important thing. It amounts to...

MR. CHAIRMAN: I only permitted him to mention something.

SHRI LOKANATH MISRA: You permitted him, but this is so important that it probably involves the whole of Parliament. Everybody must be allowed to speak on this.

MR. CHAIRMAN: I will not allow.

SHRI LOKANATH MISRA: You may allow me, you may not allow others.

MR. CHAIRMAN: I am sorry. No, please. He has already said that.

SHRI LOKANATH MISRA: He has not said one point.

इन्सिस्ट क्यों करते हैं। इतना बड़ा पालिया-